

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3757
ANSWERED ON:10.09.2007
SALE OF FAULTY FANS
Jha Shri Raghunath

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether an incident of sale of faulty fans of Bajaj Brand of Indira Gandhi National Centre of Arts has been reported recently;
- (b) if so, whether the said company refused to replace the faulty fans;
- (c) if so, the details thereof and action taken to punish the guilty;
- (d) whether the said company has been importing electrical goods without any quality control and subsequently harass consumers by refusing to replace the faulty products; and
- (e) if so, the steps being taken to check the harassment of consumers by such companies?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI TASLIMUDDIN)

(a) to (e): No such complaint of this nature has been reported to Bureau of Indian Standards(BIS) and Consumer Coordination Council (CCC) or Consumer Online Resource & Empowerment Centre (CORE).